

Title:PUBLIC NOTICE

Reference No.: Agents/CA/845/2019

In the matter of Sure claim brand operating as a claims service provider for health policies

Date:13/09/2019

Public notice

The Authority has noticed that some entities professing as claim advisors to policyholders are offering claim services to customers who have insurance policies particularly health Insurance policies. From the modus operandi of such entities it is observed that no insurer has engaged the services of such entities for rendering any services particularly health services specified under Regulation 3(1) of IRDAI (TPA-Health Services) Regulations, 2016. Policyholders who avail such services are doing at their own risk and while availing such claim related services, policyholders are advised to be mindful of the fact that such entities offering claim related matters are not regulated by IRDAI.

Entities providing such services shall state in their public display (advertisement/ website, etc.) that they are not registered with IRDAI and are not regulated by IRDAI.